

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 521/2025

**IN THE MATTER OF:**

**VARUN GULATI**

**...APPLICANT**

**VERSUS**

**DELHI POLLUTION CONTROL COMMITTEE \$ ORS**

**...RESPONDENTS**

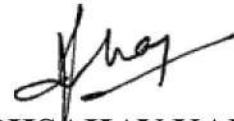
**N.D.O.H- 16.01.2026**

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**RESPONDENT NO.3/ DDA**

THROUGH



**PRABHSAHAY KAUR**

**STANDING COUNSEL DDA**

Ch. No. 184, Block II, Delhi High Court

Place: New Delhi

Enrol No. : D/737/2008

Date: 15.01.2026

Ph. 8800695709

Email: [records.pskchamber@gmail.com](mailto:records.pskchamber@gmail.com)

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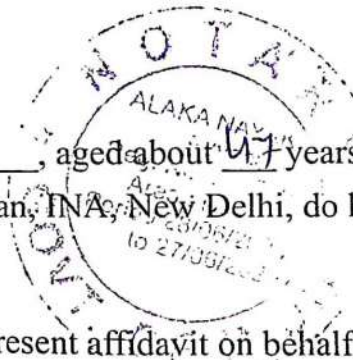
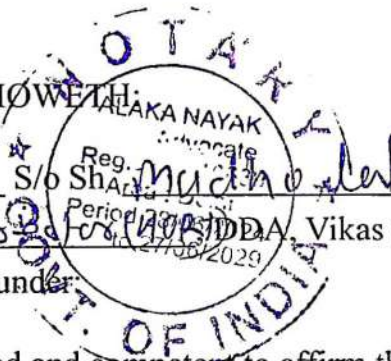
...

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 3/ DELHI DEVELOPMENT  
AUTHORITY.

MOST RESPECTFULLY SHOWETH:

I, Murali Dhara S/o Sh. Arun Kumar, aged about 47 years,  
currently posted as Dy. Director DDA, Vikas Sadan, INA, New Delhi, do hereby  
solemnly affirm and state as under:

1. That, I am duly authorised and competent to affirm the present affidavit on behalf of Respondent No. 3/ DDA, and as such I am well-acquainted with the facts and circumstances of the present case.
2. That, the present affidavit is being filed to put on record the stand of the Answering Respondent in the above-captioned Matter. The Answering Respondent reserves the right to file an Affidavit, as and when required or directed by this Hon'ble Court.
3. That the Answering Respondent handed over the land in question to the Respondent No.2/Municipal Corporation of Delhi (MCD) on 17.09.2020. This transfer was duly recorded in the official records of the Answering Respondent, specifically within the relevant store handling file. A Copy of the handing over and taking over document dated 17.09.2020 of the land in question from the Answering Respondent to the Respondent No.2/MCD is annexed and marked as **Annexure A1 (Colly)**
4. That the Respondent No.2/MCD is the competent authority for taking any action on the land in question.



- 5. That the Delhi Development Authority has at all times acted in accordance with due process and statutory provisions governing land management and transfers, and is fully cooperating with this Hon'ble Tribunal in the present matter.
- 6. That the present affidavit is *bona-fide* and filed in the interest of justice.

*[Signature]*  
14.01.2026  
DEPONENT

**VERIFICATION:**

Verified at New Delhi on this 15 JAN 2026 day of January, 2026, that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records and settled position of law. Nothing material has been concealed therefrom.

15 JAN 2026

*[Signature]*  
14.01.2026  
DEPONENT

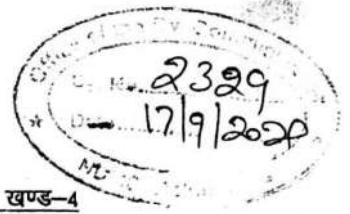
I identified the deponent who has signed in my presence.

CERTIFIED THAT THE DEPONENT  
Shri/Smt./Km.....  
S/o. W/o. D/o.....  
No.....  
Identified by Shri/Smt.....  
was Solemnly.....  
New Delhi on.....  
That the Contents.....  
been read & explained.....  
Correct to this knowledge.....

*[Signature]*  
*[Signature]*  
*[Signature]*  
Notary Public



SE-12  
B.  
EE/MJE  
11/11/2020

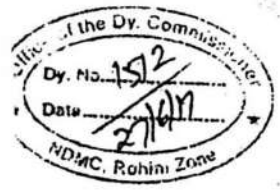


विषय:-सैक्टर 16 रोहिणी मे मस्जिद के साथ ग्रीन बैल्ट (पार्क) निर्माण विभाग खण्ड-4 को देने के सम्बन्ध में ।

1077/DDH/R  
23/6/17  
28/6/17

सैक्टर 16 रोहिणी मे मस्जिद के साथ ग्रीन बैल्ट (पार्क) है जिसका क्षेत्रफल 0.70 एकड़ है इस ग्रीन बैल्ट पर पिछले 20 साल से कनिष्ठ अभियंता का स्टोर/कार्यालय चल रहा है क्योंकि यह कागजों मे ग्रीन बैल्ट है इसलिए दिल्ली विकास प्राधिकरण द्वारा यह ग्रीन बैल्ट दिनांक 16.06.2017 को दिल्ली नगर निगम,उद्यान विभाग को दे दी गयी है । क्योंकि इस पूरी ग्रीन बैल्ट पर कनिष्ठ अभियंता का स्टोर/कार्यालय चल रहा है इसलिए इस ग्रीन बैल्ट को जनहित सेवाओं के लिए निर्माण विभाग खण्ड-4 को दे दी जाए तथा इसमे कोई भी उद्यान सम्बन्धित कार्य नहीं है ।

अतः आपसे निवेदन है उपरोक्त ग्रीन बैल्ट को जनहित में निर्माण विभाग खण्ड-4 को देने की अनुमति प्रदान करे ।



23/5/17  
उपनिदेशक उद्यान  
रोहिणी क्षेत्र

उपायुक्त महोदय, रोहिणी क्षेत्र

Pl. apk.

of the SE, Rohini Zone, North DMC  
2598  
17/9/20

27/6/17

1260/EE(MJE)/R2  
18/9/2020

DDH/R2

28/6/17

28/9/2020

Om I  
Sh. K.B. Halow  
SOP

Spoken, may kindly allow.

Om  
28/6/17  
DDH/R2

Om I  
Sh. K.B. Halow  
DDH/R2

DC/R2  
Om  
28/6/17

27/6/17

41

**TRUE TRANSLATED COPY**

Subject: Regarding handing over the green belt (park) adjoining the mosque in Sector-16, Rohini to Construction Department, Division-4.

1077/DDH/12

17/09/2020

To

The Deputy Commissioner

In Sector-16, Rohini, there is a green belt (park) adjoining the mosque, having an area of 0.70 acres. For the last 20 years, a Junior Engineer's store/office has been functioning on this green belt. Since this land is recorded as a green belt in the official records, the Delhi Development Authority handed over this green belt to the Delhi Municipal Corporation, Horticulture Department, on 16.06.2017.

As a Junior Engineer's store/office is operating on the entire green belt, it is requested that this green belt be handed over to Construction Department, Division-4 for public interest services, as no horticulture-related work is being carried out on this land.

Therefore, it is respectfully requested that permission be granted in public interest to hand over the above-mentioned green belt to Construction Department, Division-4.

--SD--

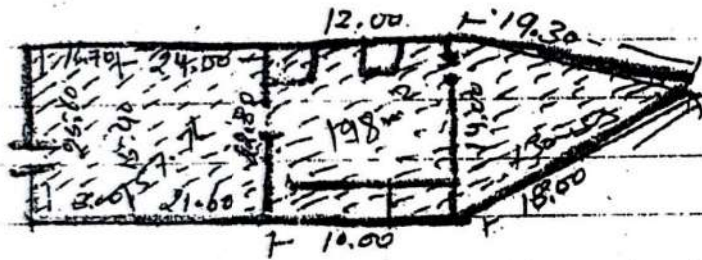
Date: 23/05/2017

Deputy Director (Horticulture)

Rohini Area

Name of work: m/o green belt sector-16  
Rohini (Near Masjid)

Total Area = 1085 m<sup>2</sup> Approx.



Handed over by  
Kamlesh Kumar  
S.O. (M) R/O

Taken over by  
Rohit Sharma  
JE (M-V) K  
ward C-4

fully Enclosed and runing of  
JE office & store w/wall C.H. M.C.D.

Handed over by  
Kachuram S.O. (H)  
D.D.A.

Taken over  
AD (H)  
D.D.A.

Taken over  
(North M.C.D.)

Handed over by  
Kachuram S.O. (H)  
D.D.A.

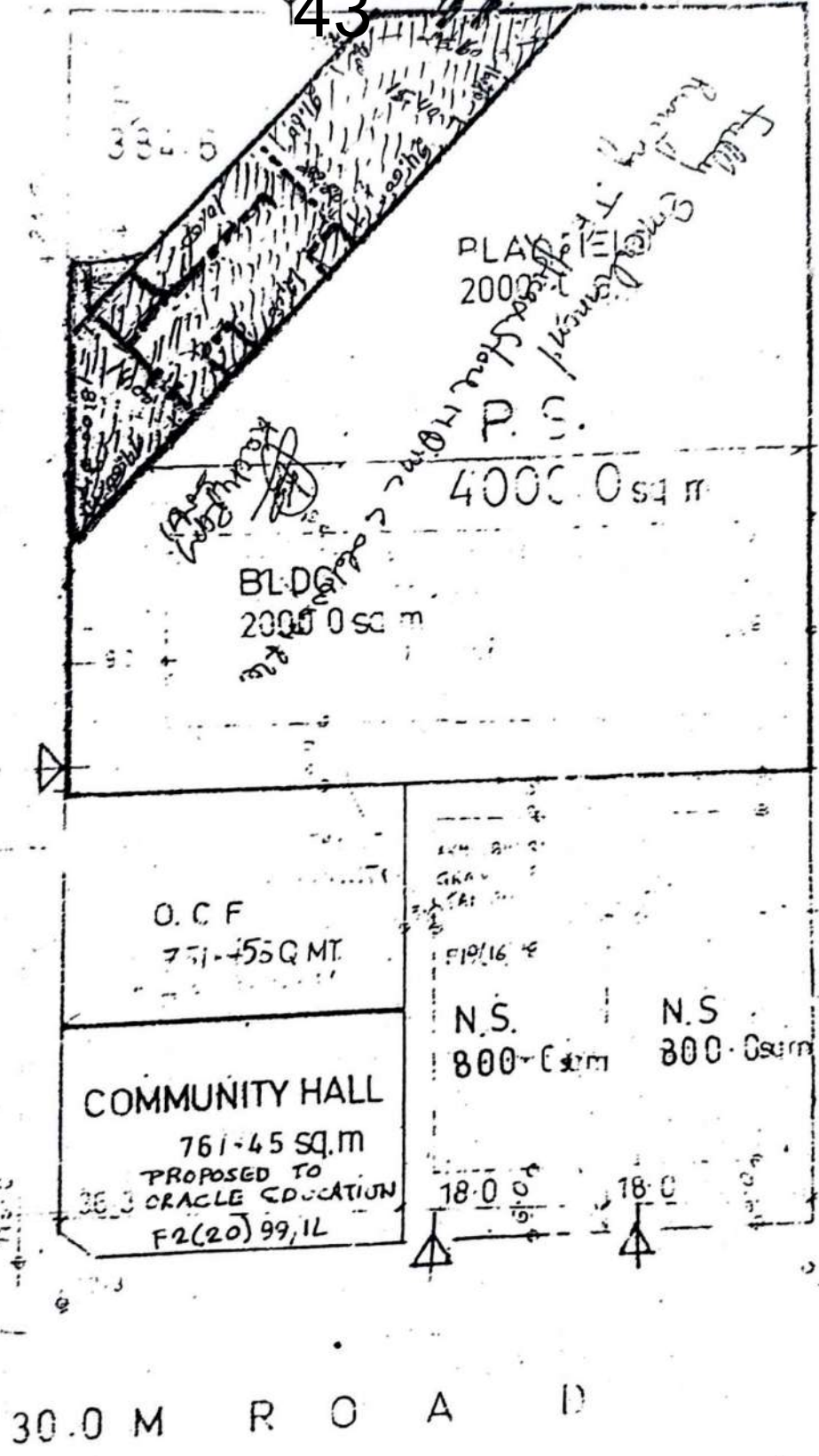
Taken over by  
Kamlesh Kumar  
S.O. (H)  
M.C.D.

43

Handed over by  
Kadun Ram S.O.H  
So City & Corp

Handed over by  
(Rohit Sharma)  
JE(M-11)12  
Word C-21

30.0 M ROAD



SECTOR XV

LAY OUT PLAN

Handed over by  
Kadun Ram S.O.H  
So

Handed over by  
A D(M)

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**Advance Service of affidavit filed Respondent No.3/DDA in OA No. 521/2025 titled 'Varun Gulati vs DPCC & Ors.**

1 message

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**Prabhsahay Kaur** <sahayk@gmail.com>  
To: Mansi Chahal <mansichahal104@gmail.com>

Thu, Jan 15, 2026 at 11:36 AM

Sir/Ma'am,

Please find attached the Affidavit being filed by the Respondent No.3/DDA in OA No. 521/2025 titled 'Varun Gulati vs DPCC & Ors.

This mail would be deemed as an Advance Service as per the Rules.

Request you to acknowledge the same

Regards,  
**Office of Adv. Prabhsahay Kaur,**  
**Standing Counsel, DDA**

--

Regards  
**Prabhsahay Kaur**  
**Advocate**  
Phone: 98101-58581, 23387441  
Off: L-24, 2nd Floor, Hauz Khas Enclave, New Delhi 110016  
Chamber: 184, Block 2, Delhi High Court, New Delhi-03

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 **Affi. varun gulati FINAL\_OCR.pdf**  
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